

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY) (a) No such work for execution of Munirabad - Mahabubnagar road has been sanctioned.

(b) to (d) Does not arise.

Problem of congestion of Delhi-Gurgaon Express Highway

‡2715. SHRI RAM JETHMALANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether problem of congestion is still existing on Delhi-Gurgaon Express Highway which is causing delay in journey on this highway;

(b) if so, the facts thereof;

(c) whether Government has implemented the provisions of smart cards to the commuters on the abovesaid Highways on the lines of Delhi Metro in order to avoid delay during journey; and

(d) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) and (b) The problem of congestion is still persisting at toll plaza on the Delhi-Gurgaon Express Highway as the concessionaire failed to implement the measures as per the Memorandum of Understanding (MoU) signed between the National Highways Authority of India (NHAI) and the concessionaire on 18.09.2012 before the Hon'ble High Court of Delhi and the subsequent meeting held on 19.09.2012 with the Concessionaire, the lenders and the State Government of Haryana pursuant to the order dated 04.09.2012 of the Hon'ble High Court of Punjab and Haryana. For non-compliance of the commitment by the concessionaire, NHAI has already issued a notice to the concessionaire on 08.03.2013 and the concessionaire has filed a petition against the notice of NHAI before the Hon'ble High Court of Delhi on 19.03.2013. The matter is presently sub judice.

(c) and (d) The facilities of e-tags and flexi smart cards are available for the commuters since the commercial operation/toll collection under the project, but the concessionaire is not promoting the same.

‡Original notice of the question was received in Hindi.